

CBI vs. Pradeep Jain & Ors.
CC No.124/2019

19.09.2020

Present: Sh.Lalit Mohan, Ld. PP for CBI.
Sh.Hemant Sharma, proxy counsel for A1 with A1.
Sh.Abhishek Prasad, ld. counsel for A2 & A4.
None for A3 and A5.
Sh.Praveen Aggarwal, ld. counsel from DLSA.
Matter has been taken up through video conference.

This matter is listed for recording P.E. This matter cannot be taken up for P.E. through Video Conferencing. Accordingly, matter is being adjourned to 13.10.2020 for P.E. in physical court, if possible. Notice in e-form be issued to other accused persons as well their counsels for next date of hearing.

(Shailender Malik)
Special Judge (PC Act), CBI
Rouse Avenue Courts, New Delhi
19.09.2020